

Title: Regarding Business of the House.

MR. CHAIRMAN : Honourable Members, I have to inform the House that at the meeting of Leaders of Parties held today, it was agreed that a discussion under Rule 193 regarding terrorist attack on bus passengers and at Army Camp at Kaluchak in Jammu on 14.5.2002 may be held on Friday, the 17th May, 2002, immediately after Question Hour by dispensing with the listed Private Members' Business, in view of the importance of the matter. The Minister of Home Affairs may reply to the discussion around 5.00 p.m.

The Private Members' Business (Bills and Resolutions) fixed for tomorrow may not, accordingly be taken up.

I hope the House agrees.

SEVERAL HON. MEMBERS: Yes.